

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:227

ANSWERED ON:12.03.2015

DEVELOPMENT AND MODERNISATION OF POWER PROJECTS

Datta Shri Sankar Prasad; Rai Shri Prem Das

Will the Minister of POWER be pleased to state:

(a) whether the Government has taken or proposes to take any steps to develop, modernise and strengthen the power transmission & distribution system in the country including North-East Region;

(b) if so, the details of infrastructure to be created, funds allocated, released and spent during each of the last three years and the current year along with the expected time of completion, State/UT and project-wise; and

(c) the steps taken by the Government to ensure implementation of the projects in a time-bound manner?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PMUSH GOYAL)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 227 TO BE ANSWERED IN THE LOK SABHA ON 12.03.2015 REGARDING DEVELOPMENT AND MODERNISATION OF POWER PROJECTS.

(a) : Yes, Madam.

(b) & (c) : As per Electricity Act, 2003, State Transmission Utilities (STUs) / Distribution utilities of the States are responsible for planning, operation and maintenance of transmission and distribution systems within their States. The planning and development of Transmission Systems between the States is done in the country by Central Transmission Utility (CTU) in consultation with Central Electricity Authority.

Electricity being a concurrent subject, the supply and distribution of electricity is under the purview of concerned State Government / State Power Utility. Central Government only supplements the efforts of States through various schemes.

As regards developing and strengthening of transmission systems between the States [Inter-State Transmission System (ISTS)], 2,82,740 Mega Volt Ampere (MVA) of transformation capacity along with 1,07,440 circuit km of transmission lines have been targeted for construction in the 12th Plan which will be implemented through Power Grid Corporation of India Limited (PGCIL) / Private sector as per extant policy. As regards strengthening and modernizing the distribution sector, two schemes in 12th Plan, namely, Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) and Restructured Accelerated Power Development Reforms Programme

(R-APDRP), were allocated Rs.23,397.44 crore and Rs.10,830 crore respectively. Now two new schemes, namely, Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) have been approved on 20th November, 2014 with total outlay of Rs.75,645 crore for supporting the States for development, strengthening and modernizing of the distribution sector in which the earlier two schemes, namely, RGGVY and R-APDRP have been subsumed. The details of funds allocated, released and spent during the last three years under the above schemes and expected date of completion of the schemes of strengthening of transmission and distributions systems including for the North-East are at Annex.

To ensure implementation of the projects in a time-bound manner, the schemes are regularly monitored in the Central Electricity Authority and the Ministry of Power.